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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

O.A. No.827 of 1990

this 5th day of August, 1994

Hon'ble Mr. Justice D.L. Mehta, Vice Chairman (J)  
Hon'ble Mr. B.K. Singh, Member (A)

B.P. Sharma,  
H.No. 73, Raj Bagh Colony,  
Sahibabad,  
Distt. Ghaziabad (U.P) ..... Applicant

By Advocate: None present

VERSUS

1. The Secretary,  
Ministry of Agriculture,  
Krishi Bhavan,  
New Delhi.
2. The General Manager,  
Delhi Milk Scheme,  
West Patel Nagar,  
New Delhi. ....

Respondents

By Advocate: None present

O R D E R (Oral)

Hon'ble Mr. Justice D.L. Mehta

The case was called <sup>out</sup> in the third round and no one appeared for the parties.

The OA is dismissed for default.

  
( B.K. Singh )

Member (A)

  
( D.L. Mehta )  
Vice Chairman (J)

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